GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA STARRED QUESTION NO. 135 (TO BE ANSWERED ON 10.02.2021)

APPLICATIONS UNDER RTI

*135. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of RTI applications filed, answered and rejected, year-wise since 2014;
- (b) the number of appeals/complaints made, answered and rejected by Central Information Commision (CIC) and State Information Commissions (SICs);
- (c) the year-wise number of unanswered and pending appeals made to CIC and SICs and the reasons therefor;
- (d) the number of sanctioned posts and vacancies separately for CIC and SICs; and
- (e) the reasons for not filling up the vacancies?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 135 BY SHRI UTTAM KUMAR REDDY NALAMADA REGARDING 'APPLICATIONS UNDER RTI'

(a): The number of RTI applications filed, answered and rejected year-wise since 2014 pertaining to Central Public Authorities:

(Data 1	provided	by	CIC)
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		No. of RTI applications	
Years	Filed	Answered	Rejected
2014-15	755247	NA	63351
2015-16	976679	NA	64666
2016-17	915749	NA	60428
2017-18	1233207	950715*	63206
2018-19	1370129	1060617*	64344
2019-20	1374315	1086657	58634

*Provisional data.

(b): The number of appeals/ complaints made, answered and rejected by Central Information Commission (CIC) is as below:

Year	Registered (Appeals / Complaints Made)	Disposed (Answered)	No. of Returned cases (Rejected)
2014-15	35396	20181	N/A
2015-16	25960	28188	N/A
2016-17	23811	32344	N/A
2017-18	25815	29005	17870
2018-19	22736	17188	18988
2019-20	22243	16720	18254
2020-21 Upto (January,2021)	17143	13142	13208

Year	No. of Unanswered and Pending cases
Upto 2014	58
2015	3
2016	7
2017	16
2018	700
2019	17541
2020	18513
2021 upto Jan,2021	1732
Total	38570

(c): The Year-wise details of unanswered and pending appeals made to Central Information Commission is as under:

It is the endeavour of the CIC to dispose off pending Second Appeals/Complaints at the earliest possible time. In 2020, the Covid-19 situation and lock-down have been reasons for lesser number of hearings, since the appellants and CPIOs were unable to attend the hearings.

As far as State Information Commissions are concerned, the requisite data is maintained by the States.

(d) & (e): As per the provisions of Section 12(2) of the RTI act, 2005, the Central Information Commission shall consist of-

- 1. The Chief Information Commissioner and
- 2. Such number of Central Information Commissioners not exceeding ten, as may be deemed necessary.

Presently, the Chief Information Commissioner and seven Central Information Commissioners are in position in the Central Information Commission.

The number of sanctioned posts in the Secretariat of Central Information Commission - 160. The number of vacant posts in the Secretariat of Central Information Commission - 08 The filling up of posts is a continuous process.

As per the provisions of Section 15(2) of the RTI act, 2005, the State Information Commission shall consist of —

(I) the State Chief Information Commissioner, and

(II) such number of State Information Commissioners, not exceeding ten, as may be deemed necessary.

Data in respect of the vacancies of Chief Information Commissioner and Information Commissioners in the State Information Commissions is maintained by the States.